

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

166(ND)/2017

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2019.

NAME OF THE COMPANY: Ashok Kumar Garg & Ors Vs. Renuka infratech Pvt ltd & Ors.

SECTION 241-242 OF THE COMPANIES ACT, 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Arun Saxena, Ms. Nalini, Advocates for the Petitioner
	Mr. Sourabh Gupta, Mr. Puneet Yadav, Mr. Tarun Arora, Advocates for the Respondent

ORDER

Counsel for both the sides are present. Matter is posted for making final submissions on ^{16th March} _____, 2020.

— 8d —

(L.N. Gupta)
Member (T)

— 8d —

(Ch. Mohd. Sharief Tariq)
Member (J)